

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS: DELHI**

E-TENDER NOTICE

Tender ID No. 2016_DDC_103045

e-Tender invited from Active and Passive Components Manufacturing Companies, eligible/reputed Vendors/Dealers, registered reputed/experienced/eligible firms who have executed similar nature of work in Court Premises/Government Ministries/Departments, Semi-Governments organizations including Public Sector Undertakings with three years warranty and support on active components and satisfying all other terms and conditions in this tender documents and having sound financial capability for the execution of Annual Rate Contract for Local Area Network (LAN) Items/Periphery includes replacement of all the defective existing items/periphery, if so desired. The tender complete in all respect should be submitted online on or before the dates as mentioned below:

Name of work: Annual Rate Contract for LAN at Delhi District Courts

EMD

Rs. 50,000/- (Rs. Fifty thousand only)

Date of online Submission of Tender : 08/04/2016 at 11:00 AM
Last date for submission of EMD (at Tis Hazari Courts): 03/05/2016 at 04:00 PM
Opening of Technical Bid (at Tis Hazari Courts) : 03/05/2016 at 04:05 PM

The Tender should be submitted **ONLY ONLINE** at <https://govtprocurement.delhi.govt.in> through Delhi Govt. e- Procurement System after going through the terms and conditions available over there.

(MANOJ JAIN)
Additional Session Judge/Chairman
Centralized Computer Committee
Tis Hazari Courts, Delhi